

IN THE HIGH COURT OF JUDICATURE AT PATNA
FIRST APPEAL No.54 of 2011

Bikarma Rai

... .. Appellant/s

Versus

Most. Shanti Kuer

... .. Respondent/s

Appearance :

For the Appellant/s : None

For the Respondent/s : None

**CORAM: HONOURABLE MR. JUSTICE RAMESH CHAND
MALVIYA**

ORAL ORDER

10 02-02-2026

No one appears on behalf of both the parties.

2. List this case on 19.02.2026.

(Ramesh Chand Malviya, J)

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